

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH BENCH

COURT No.1

(through hybrid mode)

ITEM No. 119

CP No. 84/Chd/Hry/2022

IN THE MATTER OF:-

Leewo Contracts Pvt. Ltd.

...Petitioner

Versus

ROC, Delhi & Haryana,

...Respondent

Under Section: 131, CA 2013

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 26.07.2024.

Tanvi
10.05.2024

Sd/-
Court Officer